

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1325/(MAH)/2017

CORAM:

Present:



SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES: Shree Sai Industries Pvt. Ltd.
V/s.
Hi-tech Engineering Corporation India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
③	(i) Mayur Khadeparkar (ii) Chaitanya Nikte (iii) Anil N. Nagargeje	Adv. for Respondent	
③	(i) Darius Shroff Neeraj B. Meshram i/b Thakordas & Madgawkar	Sr. Adv. Adv. Adv. for Petitioner	

ORDER

CP No. 1325/I&BP/NCLT/MB/MAH/2017

Written submissions are completed from both the sides.

List this matter on 27.11.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)